

/font>

Title: Need to provide sanction by amending rules and also to provide funds for construction of an under-bridge at Mukkali and a foot over-bridge at the railway level crossing to the South of Tellicherry Railway Station in Kerala.

PROF. A.K. PREMAJAM (BADAGARA): During 2001-2002, I suggested two important projects under MPLAD Scheme. These were the construction of an under-bridge at Mukkali between Badagara and Mahe Railway Stations and a foot over-bridge at the railway level crossing to the South of Tellicherry Railway Station. Though these projects are not passenger amenities, so far the Railway authorities have not given sanction for these projects. The Committee on Members of Parliament Local Area Development Scheme has approved the proposals. In both cases, the respective local bodies have assured the annual maintenance through resolutions. There is a growing demand from the people for these projects. As the Railway is not providing fund for these projects, I request that sanction may kindly be granted by amending the rules.